

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 202**  
**IB-670(ND)2020**  
**RA-113/2023, IA-5753/2023**

**IN THE MATTER OF:**

**M/s. North India Steel**

... **Applicant/Petitioner**

**Versus**

**M/s. Himskaf Systems Private Limited**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 10.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv Stuti Vatsa

**For the Respondent** : Adv. Stuti

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**RA-113/2023, IA-5753/2023:** Ld. Proxy Counsel for the Respondents submitted that the arguing counsel is busy elsewhere. Let the matter be listed for consideration on 23.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**